क्रम	जिले का नाम	31.3.98 तक की स्थिति
सं.		के अनुसार प्रतीक्षा सूची
26	राजसामंद	3991
27	सवाई माधोपुर	1709
28	सीकर	7414
29	सिरोही	3431
30	श्रीगंगानगर	8512
31	टोंक	1373
32	उदयपुर	6065
	कुल	138239

## Applications pending tor PCOs in Nalan-da District of Bihar

4472. SHRI RAJ NATH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) tlie total number of PCO in Nalanda district of Bihar;

(b) the total number of applications from this district for PCOs pending clear ance with SDO(T), Bihar Sharif;

(c) What are the details of applications out of the above which have been received from villages falling under Nalan-da exchange togetherwith the time since when these are pending clearance;

(d) whether the main reasons for their pendency is slackness/apathy on the part of officials concerned; and'

(e) by when all the applications are likely to be cleared?

## THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

- (a) 45
- (b) 601
- (c) No application has been received.
- (d) No, Sir.

(e) The applications are likely to be cleared progressively after constitution of PCO Allotment Committee for which nominations from MPs are awaited and subject to technical feasibility

## Implementation of Justice Talwar Committee Report

4473. SHRI RAJ NATH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Justice Talwar Committee report on functioning of extra-departmental post-office had submited its report many years ago;

(b) if so, the stage of implementation of the recommendations of this Committee;

(c) the main reasons for the delay in accepting the recommendations;

(d) whether it is a fact that postal employees have gone on stricke to press for implementation of recommendation of the Committee; and

(e) by when the recommendation are likely to be accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Justice Talwar Committee submitted its report only on 30.4.97.

(b) Recommendations are under active considerations of Govt.

(c) Recommendations of Justice Talwar Committee for Extra Departmental Agents are based on the recommendations of the Vth Central Pay Commission for Central Government employees, a major part of which relating to scales of pay, allowances, etc. came to be implemented vide Govt ... Notifications dated 30.9.97 and 3.10.97 respectively. Thereafter, orders for implementing a major recommendation of Justice Talwar Committee to increase the fixed monthly allowance of Extra Departmental Agents w.e.f. 1.1.96 by multiplying the same with 3.25 were issued on 12.11.97. These